



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Re-designation of Mr. Mehraj-ud-Din Bhat, Government Advocate as Deputy Advocate General in the Srinagar Wing of the Hon'ble High Court.

Government Order NO: 2971 -LD(A) of 2016.  
Dated : 22 - 11 - 2016.

Sanction is accorded to the re-designation of Mr. Mehraj-ud-Din Bhat, Government Advocate as Deputy Advocate General in the Srinagar Wing of the Hon'ble High Court.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.

NO: LD (A) 2016/35.  
Copy to the:-

Dated: 22 - 11 - 2016.

1. Learned Advocate General, J&K.
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
5. Director Information, J&K Srinagar.
6. Shri Sunil Fernandes, Advocate-on-Record, Supreme Court of India, New Delhi.
7. Director Litigation, Srinagar.
8. All officers of the Department of Law, Justice and Parliamentary Affairs.
9. Mr. Mehraj-ud-Din Bhat, Deputy Advocate General, Srinagar.
10. General Manager, Government Press, Srinagar for publication in an extra-ordinary issue of the Government Gazette.
11. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Government Order file.
14. Concerned file.

*Achal Sethi*  
(Achal Sethi)  
Special Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.

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22.11.2016